

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 762
(To be answered on the 21st July 2016)

CORRUPTION IN AIR INDIA

762. SHRI S.P. MUDDAHANUME GOWDA

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether there is inefficiency, mismanagement, maladministration and corruption in Air India;
- (b) if so, the details of the complaints received in this regard during the last three years; and
- (c) the action taken/proposed to be taken by the Government in this regard?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a) to (c): In Air India 146 cases of misconduct were reported during the last 3 years and the current year. The delinquent employees have been charge sheeted and disciplinary action has been taken. An exemplary punishment which includes termination of services is imposed upon the erring employees as a deterrent. Air India has a well-established Vigilance and Internal Audit Set-up, which plays a major role for checks and balances for streamlining the various activities/processes performed by the employees in the Company.
